GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:550 ANSWERED ON:15.03.2012 CONSTRUCTION OF RURAL ROADS Singh Rajkumari Ratna;Tudu Shri Laxman

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has allocated funds for the construction of roads in rural areas under the Bharat Nirman Yojana;
- (b) if so, the details thereof;
- (c) whether the work in some States under this scheme is not being done in a satisfactory manner;
- (d) if so, the details of the inquiry conducted in this regard so far;
- (e) the outcome thereof; and
- (f) the other steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): The Government of India has identified `rural roads` as one of the six components of `Bharat Nirman` with a goal to provide connectivity to all habitations with a population of 1,000 persons and above (500 persons and above in the case of hilly or tribal areas) with an all-weather road. Funds are being released for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) including rural road component of Bharat Nirman. Year-wise details of funds released to the States under PMGSY including the Bharat Nirman component are as under:-

Year Amo	ount Released	(Rs.	in	crore)
2005-06	04,185.59			
2006-07	06,265.08			
2007-08	10,899.94			
2008-09	14,848.97			
2009-10	16,899.82			
2010-11	20,366.04			
2011-12	16,611.70			

Release upto 13/3/2012

(c)to(f): As per the programme guidelines, ensuring the quality of the road works is the responsibility of the State Governments who are implementing the programme. A Three Tier Quality Mechanism has been putin place for ensuring the quality of road works under the programme. First tier is in-house quality control and second tier is independent monitoring at State level. These two tiers are the responsibility of the State implementing Agency. The third tier is envisaged as an independent monitoring mechanism at the central

level. Under 3rd tier, independent National Quality Monitors are engaged for inspections of roads, selected on random basis. Detailed responsibilities for each tier of the quality mechanism are given in the Programme Guidelines.

It has been envisaged under the programme guidelines that the Rural Roads constructed under the Pradhan Mantri Gram Sadak Yojana must meet the technical specifications and geometric design standards given in the Rural Roads Manual of the IRC (IRC:SP20:2002) and also, where required, the Hill Roads Manual (IRC:SP:48)

A statement containing the details of National Quality Monitors visit Reports during the period January, 2007 - February, 2012 is given at Annexure-I. If quality of any work is graded as `Unsatisfactory` the State Government should ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within the time period stipulated. The State Governments are required to furnish Action Taken Reports (ATRs) in such cases. These Action Taken Reports are regularly monitored in National Rural Roads Development Agency (NRRDA).